O-A-17/87

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A.a.			
Seria No. of Order	Date of Order	Order with Signature	
	2	None appears for the applicant put up next week for hearing. Vice chairman Memberso	
14	16-5-88	Put up abter reacascen bes hearing. Vier-chairmen Menscot)	
. 15	20.6.8	The petitioner is absent and so also his lawyer. Hence the case is dismissed for default	10
9		of the petitioner. Vice Chairman. Member (Judl.)	
		reserved.	
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